

(3)

O.A. 589/05

02.08.2005

Hon'ble Mrs. Meera Chhibber, J.M.

Shri S.P.Srivastava counsel for the applicant. Shri A.K. Gaur counsel for the respondents.

Applicant had earlier filed M.A. No. 2419/05 but subsequently he has filed another M.A. for withdrawing the O.A. He states that he does not wish to pursue this case any longer, therefore, he may be allowed to withdraw this O.A. Accordingly, O.A. is dismissed as withdrawn.



J.M.

OR
Copy of order
prepared.

3.8.05

dy

shukla/-